

(a) whether stores run by Kendriya Bhandar generally remain out of stock of specified food items causing great inconvenience to the public;

(b) if so, the details of steps taken to ensure that these stores never remain out of stock;

(c) whether the quality of wheat and rice supplied through Kendriya Bhandar stores is generally inferior to the quality of those stuff sold through other fair price shops; and

(d) if so, details of steps taken to supply good quality rice and wheat through these stores?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). No, Sir. Generally Kendriya Bhandar Stores are well stocked. Sometime some shortages arise due to factors beyond the control of Kendriya Bhandar. Special care is taken to ensure that essential commodities including food items are replenished promptly.

(c) and (d). The wheat and rice supplied by Kendriya Bhandar are obtained from the Food Corporation of India under the Public Distribution System. Since the source of supply is the same for all the fair price shops, the question of any discrimination should not arise.

A close liaison is maintained with Civil Supplies Department and Food Corporation of India to ensure proper and timely supplies.

[*Translation*]

Pending cases of Freedom Fighters Pension from Bihar

2795. SHRI RAMDEO RAI: Will the

Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of freedom fighters pension pending from Bihar for the last one and two years, respectively;

(b) the reasons therefor; and

(c) whether Government propose to pay special attention to clear the said cases?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a) to (c). As a result of the special drive conducted during July-August, 1986, all pending cases from Bihar excepting those relating to participation in Arya Samaj Movement in Hyderabad were disposed of and pension was sanctioned wherever acceptable evidence was produced by the applicants. One hundred fortyeight cases of participation in Arya Samaj Movement are pending for Want of verification reports from the jail authorities. The Government have set up a Committee comprising eminent persons from Arya Samaj to scrutinise the applications of freedom fighters who participated in the Arya Samaj Movement.

[*English*]

Mobilisation of Additional Resources by States

2796. DR. PHULRENU GUHA: Will the Minister of PLANNING be pleased to state:

(a) the total additional resources required to be mobilised by different States during the Seventh Plan, State-wise;

(b) the total additional resources so far mobilised by different States during the last three years of the plan; State-wise; and

(c) whether there is any proposal to allot more resources to the States so that they could meet their needs; if so, the details